

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. I.A. 842/2022

I.A. 673/2021

I.A. 261/2021

I.A. 97/2021

I.A. 1771/2020 IN C.P.(IB)-419(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.06.2024**

NAME OF THE PARTIES: Finquest Financial Solutions Pvt Ltd.

V/s.

Tusharkumar Nanubhai Desai

(Anoushka Medicare & Diagnostics Private Limited)

SECTION 95 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **22.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)